

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 AND 674 OF 2016**  
**AND**  
**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Dated: 01<sup>ST</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 AND 674 OF 2016**

**Adani Power Rajasthan Ltd. ...Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Soli Sorabjee, ASG  
Mr. Amit Kapur  
Mr. S. Venkatesh  
Mr. Pratyush Singh  
Mr. Shashank Khurana  
Mr. Varun Singh  
Mr. N. Bhattacharya**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R.2 to 4  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley  
Mr. Abhishek Upadhayay for R-1**

**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)  
Vs.  
M/s. Adani Power Rajasthan Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Aditi Mohapatra  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. R.K. Mehta for R-2  
  
Mr. Soli Sorabjee, ASG  
Mr. Amit Kapur  
Ms. Poonam Verma  
Ms. Abiha Zaidi  
Ms. Nishtha Kumar for R-1

### **ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **20.03.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

ss/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**